

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI		
CAUSE LIST DATED 08-07-2021		
MORNING SESSION		
Sl.No.	Case Type	Case No./year
1	O.S.	52/2008
2	O.S.	529/2013
3	O.S.	11/2013
4	O.S.	530/2013
5	M.C	40/2021
6	O.S.	423/2014
7	O.S.	437/2011
8	O.S.	214/2013
9	Misc.	11/2013
10	O.S.	178/2012
11	O.S.	531/2013
12	O.S.	682/2009
13	O.S.	128/2010
14	O.S.	781/2015
15	O.S.	510/2017
AFTERNOON SESSION		
16	O.S.	624/2020
17	O.S.	52/2008
18	O.S.	529/2013
19	O.S.	163/2016
20	O.S.	174/2017
21	O.S.	169/2008
22	O.S.	441/2009
23	O.S.	141/2013
24	O.S.	146/2013
25	O.S.	187/2013
26	O.S.	476/2013
27	O.S.	742/2015
28	O.S.	11/2016
29	O.S.	280/2017
30	O.S.	447/2013

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 08-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<u>EVIDENCE</u> 1. O.S.130/2010 2. O.S.798/2011 3. C.C.1338/2016 4. C.C.3966/2016 5. C.C.253/2017 <u>J.C.</u> 6. C.C.3853/2021 7. C.C.3262/2014 8. C.C.2808/2011 9. C.C.1170/2019 10. C.C.1169/2019 <u>SUMMONS</u> 11. C.C.4297/2015 12. C.C.1339/2018 13. C.C.5377/2019 14. C.C.3448/2020 15. C.C.3902/2012	<u>HEARING</u> 1. O.S.640/2012 2. O.S.468/2016 3. O.S.212/2017 4. O.S.588/2017 5. O.S.318/2020 6. O.S.480/2020 <u>ARGUMENTS</u> 7. O.S.602/2012 8. Mis.29/2012 <u>SETTLEMENT</u> 9. O.S.564/2012 10. O.S.726/2012 11. O.S.918/2012 12. O.S.132/2013 13. O.S.222/2013 14. O.S.584/2013 <u>NEW SUIT</u> 15. O.S.224/2021

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

C/c Addl.Civil Judge & JMFC.,